

(e) the achievements of those exhibitions;

(f) whether the Government propose to organise such exhibition in Gujarat also; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (PROF. P.J. KURIEN) : (a) and (b). An Electronics Exhibition was set up by the Department of Electronics (DOE), Government of India in August, 1995 to display electronic products and technologies developed in India. This is a kind of regular/permanent Exhibition at the headquarters of DOE at Electronics Niketan which gives exposure and effective identity to Indian products and technologies in international market.

(c) No other permanent exhibition has been organised by the Department of Electronics.

(d) to (g). Do not arise.

#### Pending Dues

3553. SHRI RAM NAIK : Will the PRIME MINISTER be pleased to state :

(a) whether the Railways have to pay several crores of rupees to Maharashtra on account of the Railway police;

(b) if so, the dues as claimed by the State Government as on September, 1995;

(c) the reasons for non-payment; and

(d) the time by which it is likely to be paid?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). Yes, Sir.

Dues claimed are as under :-

(i) S.E. Railway =	Rs. 0.42 crores
(ii) C. Railway =	Rs. 24.72 crores
(iii) S.C. Railway =	Rs. 1.44 crores
(iv) W. Railway =	Rs. 0.09 crores

Total	Rs. 26.67 crores
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(c) and (d). The payment could not be arranged due to the following factors :-

(i) Non-receipt of audit certificate from State Government.

(ii) Unilateral creation of posts of GRP without approval of Railway Administration, which accounts for an amount of Rs. 14.55 crores.

(iii) Non-availability of budget provision.

Instructions have been issued to Zonal Railways to arrange payment of outstanding dues on account of GRP (except disputed claims to the State concerned) subject to availability of funds after ensuring adjustment of Railways dues on account of deployment of RPSF. They have also been instructed to make provision of additional funds required to liquidate the clear outstandings.

#### Pension

3554. PROF. PREM DHUMAL : Will the PRIME MINISTER be pleased to state :

(a) whether the soldiers who were arrested by China or were missing during the Chinese aggression in 1962 had been declared fugitives;

(b) if so, whether there is any proposal to grant them Pension now; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c). some Indian Army personnel were taken as prisoners of war during the Chinese aggression in 1962 and all of them were repatriated later on. In addition, some Army personnel were reported as missing and were later presumed killed. No Army personnel was declared as fugitive during the Chinese aggression.

2. Missing soldiers are presumed killed and their families are given liberalised pensionary awards which include liberalised family pension, family gratuity, children allowance and education allowance for children.

#### Medical College

3555. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether number of unrecognised medical colleges are on the increase in the country;

(b) if so, the number of these colleges in each state;

(c) the names of these colleges in Uttar Pradesh; and

(d) the action taken against these colleges so far?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) and (b). There are 137 recognised medical colleges. The number of unrecognised medical colleges in the country are as under :-

Name of the State/ Union Territory	Number of colleges
Bihar	1
Chandigarh	1
Maharashtra	5
Rajasthan	1
Tamil Nadu	2
J&K	1
<b>Total :</b>	<b>11</b>